

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

CP(IB) No. 173/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. RKM Land Promoters Pvt Ltd

...Operational Creditor

AND

M/s NCL Holdings (A&S) Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Bikki Raveendra Babu, for Operation Creditor present through Video Conference.

Learned Counsel Mr J Raghu, for Corporate Debtor present physically.

Matter passed over.

Matter called again. Due to paucity of time, matter adjourned to 05.08.2024, for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)